

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2885
TO BE ANSWERED ON 06.08.2025**

KADAPA – BANGALORE RAILWAY LINE IN ANDHRA PRADESH

**2885. SHRI Y S AVINASH REDDY:
SHRI MAGUNTA SREENIVASULU REDDY:
SHRI KRISHNA PRASAD TENNETI:**

Will the Minister of RAILWAYS be pleased to state :

- (a) the details of the number of new railway lines falling fully/partly within the jurisdiction of the State that are proposed under construction and completed during the last five years in Andhra Pradesh including the Kadapa - Bangalore Railway line, year- wise;**
- (b) the date on which these lines began their construction along with the number of kilometres that have been constructed, year-wise;**
- (c) the details of the fund allocated and utilised for such railway lines so far, year-wise;**
- (d) the details of the timeline by when the Government plans to complete construction of these railway lines; and**
- (e) whether the Government has set any proposed deadlines for the completion of long pending railway projects, if so, the details thereof and if not, reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

- (a) to (e) The Kadapa-Bangalore (266 km) project was sanctioned on 50:50 cost sharing basis with Government of Andhra Pradesh at a cost of ₹2706**

crore. An expenditure of ₹358.60 cr has been incurred upto March 2025 and Kadapa-Pendlimarri section (21 kms) has been commissioned.

So far, Government of Andhra Pradesh has deposited ₹189.95 crore towards their share in project against ₹1353 crore. State Government of Andhra Pradesh has been requested to deposit their share for the project, so that the execution of the project can be taken up further.

In June 2021, Government of Andhra Pradesh has suggested a different alignment. Accordingly, Survey for new alignment between Muddanuru – Pulivendula – Mudigubba – Sri SatyaSaiPrashantiNilayam (105 kms) has been sanctioned.

Sanctioning of project requires consultation with various stake-holders including State Governments and necessary approvals viz. appraisal of NITI Aayog, Ministry of Finance etc. As sanctioning of projects is a continuous and dynamic process, exact timelines cannot be fixed.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.
